

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 81, etc.)

[English]

SHRI BALASAHEB VIKHE PATIL (Kopergaon) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 163)

[English]

SHRI P. KOLANDAIVELU (Gobichettipalayam) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI P. KOLANDAIVELU : I introduce the Bill.

MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL*

(Amendment of sections 3 and 4)

[English]

SHRI SHARAD DIGHE (Bombay North Central) : Sir, I beg to move for leave to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Medical Termination of pregnancy Act, 1971."

The motion was adopted

SHRI SHARAD DIGHE : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 46A)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SYED SHAHABUDDIN : I introduce the Bill.

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